

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**Item No.103**

Appeal No 265/252/ND/2019

**IN THE MATTER OF:**

M/s Gwalco Pvt Ltd

Vs.

ROC

.....PETITIONER

...RESPONDENT

**SECTION**

Under Section 252

**CORAM:**

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,  
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

For the Respondent/Corporate Debtor

:

: Mrs. Sweety Khattar Kumar, AROC Delhi

**Order delivered on 11.10.2019**

**ORDER**

Ld. RoC has put in appearance and states that she has filed the reply. However, the same is not on record. Registry is directed to trace out the same and place on record before the next date of hearing. None present on behalf of the petitioner. To come up on 24.10.2019.

Sd/-

(Sumita Purkayastha)  
MEMBER (TECHNICAL)

Sd/-

(Rajesh Dayal Khare)  
MEMBER (JUDICIAL)